

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 79 OF 2017 IN
DFR NO. 4345 OF 2016**

Dated: 13th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Bhushan Power & Steel Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Abhishek Upadhyay
Ms. Himanshi Andley

ORDER

**IA NO. 79 OF 2017
(Appl. for condonation of delay)**

Issue notice. Mr. Abhishek Upadhyay takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 27.03.2017. Dasti, in addition, is permitted.

List the matter on **27.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh